

20

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 828/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Boldrocchi India Pvt.Ltd.
V/s
Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	B.K. Bali a/w Pallavi Bali, Anju Singh I/b Bali Associates	for Operational Creditor	
2.	Dhvani Shah a/w Kritika Sethi i/b Cyril Amarchand Mangaldas	for Corporate Debtor	

ORDER

TCP No. 828/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)